

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

19

C.P No. 1063/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: Punjab National Bank  
V/s.  
Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CP No. 1063/ I&BP/NCLT/MB/MAH/2017

On hearing the submissions from either side, for there being complicated  
issues in this case, the Petitioner is directed to file written submissions on or before  
31.7.2017.

Reserves for orders.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)